

1200 NOON

**PAPERS LAID ON THE TABLE****Notification of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution**

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH): Madam, I lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Civil Supplies, Consumer Affairs and Public Distribution Notification G.S.R. No. 138(E), dated the 15th March, 1995; publishing the Vegetable Oil Products Control (Amendment) Order, 1995. [Placed in Library. *See* No. LT-7666/95]

**Report of the Comptroller and Auditor General of India**

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM) on behalf of SHRI GHULAM NABI AZAD: Madam, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi), of the Report of the Comptroller and Auditor General of India—Union Government [No. 12 (Commercial) of 1995] relating to Air India Limited.

[Placed in Library, *See* No. LT-7769/95]

**Report of the Comptroller and Auditor General of India**

SHRI P. CHIDAMBARAM on behalf of SHRI SONTOSH MOHAN DEV: Madam, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India—Union Government [No. 11 (Commercial) of 1995] relating to Steel Authority of India Limited.

[Placed in library. *See* No. LT-7775/95]

**Report of the Comptroller and Auditor General of India**

THE MINISTER OF STATE OF THE MINISTRY OF COAT, (SHRI AJIT KUMAR PANJA): Madam, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India—Union Government [No. 10 (Commercial) of 1995] relating to Central Coalfields Limited'.

[Placed in Library. *See* No. LT-7771/95]

**I. Notification of Ministry of Commerce****II. Report and Accounts (1993-94) of various Export Promotion Councils and Coffee Board and related papers**

SHRI P. CHIDAMBARAM: Madam, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce, under sub-section (3) of section- 17 of the Export (Quality Control and Inspection) Act. 1963:—

(1) G.S.R. No. 182, dated the 16th April, 1994, publishing the Export Inspection Council (Director) Recruitment (Amendment Rules. 1994.

(2) S.O. No. 098, dated the 16th April, 1994, publishing the Export of Cashew Kernels (Quality Control and Inspection) Amendment Rules. 1994.

[Placed in Library. *See* No. LT-7697/95]

"II. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Report of the Export Inspection Council and Export Inspection Agencies (volume-I) for the year 1993-94.

(b) Statemen giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. LT-7698/95]

(ii) (a) Annual Report and Accounts of the Cashew Export Promotion Council of India, Cochin, for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Review by Government on the working of the Above Coun- nil.

(c) Statement giving reasons for the delay in laying the pa pers mentioned at (a) above.

[Placed in Library. *See* No. LT-7696/95]

(iii) (a) General Funds Accounts of the Coffee Board, Bangalore, for the year 1993-94, and the Audit Report thereon.

(b) Statement giving reasbns for the delay in laying the papers mentioend at (a) above.

(iv) (a) Fifty-Fourth Annual Report and Accounts of the Coffee Board, for the year 1993-94, together with the Audit Report on the Account.

(b) Review by Government on the working of the above Board.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library *See* Wo LT-7695/95]

(v) (a) Thirty-First Annual Report and Accounts of the Basic Chemicals Pharmaceuticals and Cosmetics Export Promotion Council, Bombay, for the year 1993-94, together with the Auditors' Report on the Accounts.

(b) Review by Government on . the working of the Above Council.

[Placed in Library. *See* No. LT-7602/95]

(vi) (a) Thirty-sixth Annual Report and Accounts of the Chemicals and Allied Products Export Promotion Council, Calcutta, for the year 1993-94, together with the Auditors' Report on the Accounts, (b) Review by Government on the working of the above Council.

[Placed in Library. *See* No. LT-7454/95]

(vii) (a) Thirty-runt h Annual Report and Accounts of the Plastics and Linoleum Export Promotion Council, Bombay, for the year 1993-94, together with the Aurit Report km the Accounts.

(b) Review by Governmen on the working of the above Council.

[Placed in Library. *See* No LT-7603/95]

#### **REPORTS OF THE COMMITTEE ON SUBORDINATE LEGISLATION**

SHRI H. HANUMANTHAPPA (Karnataka); Madam, I present the Hundred and Ninth and Hundred and Tenth Reports (in English and Hindi) of the Committee on Subordinate Legislation.

#### **Re. Criminal Law Amendment Bill and Patent Bill**

SHRI ASHOK MITRA (West Bengal):  
Madam, ...(*interruptions*)...

SHRI CHIMANBHAI MEHTA (Gujarat) :  
Madam, we want to know as. to what is happening to the Criminal Law Amendment Bill. On Friday there was no mention of the Criminal Law Amendment Bill when the Government business for the next week was announced. People are having a wrong signal now. The criminals are now more active on this front because they are thanking that nothing